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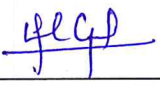
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER (JUDICIAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.06.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 219/131/HDB/2018
NAME OF THE COMPANY	VIE Foods Pvt Ltd
NAME OF THE PETITIONER(S)	VIE Foods Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.B. Sunil	PCS	CSSunil1427@gmail.com 9985718812	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma on behalf of	Adv.	9160001435	
T. Sujana Kumar Reddy for RoC & RD			

ORDER

PCS for Petitioner is present.

Shri T. Sujana Kumar Reddy, CGSC filed memo of appearance for RoC.

It is also reported to the Tribunal that memo of appearance will be filed for RD also.

List the matter on 06.07.2018.


Member (J)

Binnu